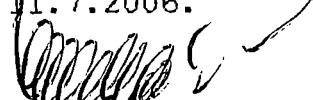
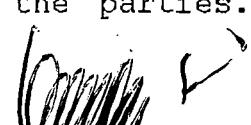


(6)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<u>OA No. 416/2005.</u> <u>22.05.2006.</u> Mr. C. B. Sharma counsel for the applicant. None is present for the respondents. Pleadings are complete. Let the matter be listed for hearing on 11.7.2006.  (M. L. CHAUHAN) JUDICIAL MEMBER
Reply to the memorandum filed on 26/6/06 <i>by</i>	
	<u>P.C./</u> <u>OA No. 416/2005.</u> <u>11.07.2006.</u> Mr. C. B. Sharma counsel for the applicant. None is present for the respondents. Let the matter be listed for final hearing on 27.7.2006.  (M. L. CHAUHAN) JUDICIAL MEMBER
	<u>P.C./</u> <u>OA No. 416/2005.</u> <u>27.07.2006.</u> Mr. C. B. Sharma counsel for the applicant. Mr. Anupam Agarwal counsel for the respondents. Heard the Learned Counsel for the parties. Judgment reserved.  (M. L. CHAUHAN) JUDICIAL MEMBER
	<u>P.C./</u> <u>28/7/06</u> <p>Order has been transcribed pronounced today in the open Court by <i>smr</i> <i>28/7/06</i></p>